

1	2	3	4
Prakasam	Ongole	08	143.73
Srikakulam	Srikakulam	08	80.31
Visakhapatnam	GVMC	08	234.03
Vizianagaram	Vizianagaram	06	46.96
West Godavari	Tadepalligudem	09	71.24
	Bhimavaram	06	75.40
	Eluru	07	40.12
TOTAL (WEST GODAVARI)		22	186.76
	Kadapa	09	176.07
	Proddatur Total	05	138.34
TOTAL (YSR KADAPA)		14	314.41

Note: Data as on 25.06.2019.

Rehabilitation of bonded labourers

1360. DR. VIKAS MAHATME: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number of people rescued and rehabilitated under the Centrally Sponsored Scheme for the Rehabilitation of Bonded Labourers since the scheme was revamped in May, 2016;

(b) the funds that have been utilised for rehabilitation and whether these funds have been found to be adequate for the required purposes;

(c) if not, the reasons therefor and whether Government plans to increase fund allocation;

(d) whether all individual State Governments have conducted a survey of bonded labourers with the financial assistance provided through the scheme; and

(e) if so, details thereof and if not, by when every individual State survey will be completed?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) Funds to the tune of ₹ 1178.70 Lakhs was released for rehabilitation of 11,296 rescued Bonded Labourers under the Central Sector Scheme for the Rehabilitation of Bonded Labourers since the scheme is introduced in May, 2016 and the funds provided for the purpose is found to be adequate.

(d) and (e) Surveys were conducted by the States *viz.* Rajasthan, Madhya Pradesh, Sikkim and Chhattisgarh since the Central Sector Scheme for Rehabilitation of Bonded Labour-2016 was introduced and funds released by the central Government thereon. Funds are released to respective State Governments upon receipt of proposals subject to completion of required modalities in terms of the scheme.

Implementation of child labour eradication programmes

1361. SHRIMATI SAROJINI HEMBRAM: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the child labour eradication programmes have been implemented or are being implemented throughout the country properly so as to achieve the complete child labour eradication target;

(b) if so, what percentage of child labour eradication target has been achieved so far; and

(c) what are the further course of action by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) Child Labour is an outcome of various social-economic problems such as poverty, economic backwardness and illiteracy. To achieve the target of complete eradication of child labour the Government of India has been implementing the National Child Labour Project (NCLP) Scheme since 1988. The coverage of NCLP Scheme has been extended to 21 states of the country.

(b) The incidence of child labour which was 1.26 crore as per census 2001 has been reduced to 1.01 crore as per census 2011.

(c) The Government of India stands committed to the elimination of child labour in the country and is following a holistic and multi-pronged strategy. Under the NCLP Scheme, children in the age group of 9-14 years are rescued/withdrawn from work and enrolled in the NCLP Special Training Centres, where they are provided with bridge education, vocational training, mid day meal, stipend, health care, etc. before being mainstreamed into formal education system. Children in the age group of 5-8 years are